

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 26th March, 2025

No. 92 A: The Judicial Officers named in Column No. 2 are designated as Additional Civil Judge (Junior Division) at the places mentioned against their names given in Column No. 3 of the table given below.

Sl. No. 01	Name of the officer with designation and present place of posting 02	Name of Judgeship/place 03	New Designation of the officer 04
1.	Ms. Priyanka Chopra, Addl. Civil Judge (Jr.Div.)-cum-J.M, Hazaribagh	Giridih	Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih
2.	Ms. Khushboo Tyagi, SDJM-cum-PM (JJB), Jamtara	Ranchi	Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
3.	Ms. Shalika Anna Herenz, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamtara	Jamtara	Addl. Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Jamtara
4.	Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Giridih	Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih
5.	Ms. Saquira Kausar, Civil Judge (Jr. Div.)-cum- J.M., Nagar Untari, Garhwa	Dhanbad	Additional Civil Judge (Jr. Div.)-cum-JM, Dhanbad
6.	Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih	Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih
7.	Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih	Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih
8.	Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih	Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih
9.	Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Deoghar	Dhanbad	Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad
10.	Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-JM, Deoghar	Dhanbad	Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad
11.	Mr. Zaved Khan, JM-cum-Judge Incharge-cum-P.M., J. J. Board, Dumka	Hazaribagh	Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
12.	Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-JM, Dumka	Dumka	Addl. Civil Judge (Jr. Div.)-cum-JM-cum-P.M., J.J. Board, Dumka
13.	Ms. Reema Kumari, JM-cum-P.M., J.J. Board, Gumla	Giridih	Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih
14.	Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-JM, Gumla	Hazaribagh	Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
15.	Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh	Hazaribagh	Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
16.	Mr. Amit Akash Sinha, Civil Judge (Jr.Div.)-cum-J.M.-cum-Special Court, elected MP/MLA, Daltonganj	Khunti	Addl. Civil Judge (Jr. Div.)-cum-JM, Khunti
17.	Mr. Hasamuddin Waris, SDJM, Rajmahal, Sahebganj	Rajmahal (Sahebganj)	SDJM cum Additional Civil Judge (Jr. Div.), Rajmahal, Sahebganj
18.	Mr. Hemant Kumar Singh, Additional Civil Judge, Junior Division, cum J.M., Dhanbad	Hazaribagh	Additional Civil Judge (Jr. Div.)-cum J.M., Hazaribagh.

The concerned Principal District Judges & the Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to this court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Manoj Prasad
Registrar General

Memo No. 1462 /Apptt.

Dated Ranchi the 26th March, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the concerned Principal District & Sessions Judges & the Judicial Commissioner, Ranchi for information and (communication to the the Officers concerned)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

Manoj Prasad
26/3/25
Registrar General